

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH  
LUCKNOW**

**Original Application No. 332/00453/2015  
This the 10<sup>th</sup> day of July, 2019**

**Hon'ble Ms. Jasmine Ahmed, Member - J  
Hon'ble Mr. Devendra Chaudhry, Member - A**

1. Pankaj Kumar Pandey, aged about 43 years, S/o Sri Manohar Dutt Pandey, R/o Alok Nagar, Kalyanpur, Lucknow.
2. Chandra Jeet Yadav, aged about 43 years, S/o Sri Jai Ram Yadav, R/o C-139/4, Autrum Line, Sadar, Lucknow.
3. Ashish Kumar Saran Srivastava, aged about 42 years, S/o Sri Laxmi Saran Srivastava, R/o 557/6Ka, Om Nagar, Alambagh, Lucknow.

..... Applicants

By Advocate: Sri Rajendra Singh.

**VERSUS**

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi.
2. Enginner-In-Chief, Military Engineering Services, IHQ Of MOD (Army), Kashmir House, New Delhi.
3. Director General (Pers), E1, DPC (PP & Sub), Military Engineering Services, IHQ of MOD (Army), Kashmir House, New Delhi.
4. Chief Engineer, Central Command, Lucknow Cantt.
5. A/3023503, Sri R.K. Shukla, S/o Not known.
6. A/3023506, Smt. Bindu Rajwar W/o Not Known.
7. A/4226660, Km. Kamla Manral, D/o Not known.
8. A/3023514, Sri Ashish Kumar Dubey, S/o Not known.
9. A/3023516, Sri Samal Pal Singh, s/o Not known.
10. 313604, Sri Ram Dhiraj Gupta, S/o Not Known.
11. 422665, Sri Sanjai Maheswari, S/o Not Known.
12. 405431, Km. Kanita Pillai, D/o Not Known.
13. 405430, Smt. Priti Patil, W/o Not Known.
14. 486745, Sri Sandeep Kumar Pandey, S/o Not known.

(Address for service through Respondent No. 4.)

..... Respondents

By Advocate: Sri S. Lal

**O R D E R (ORAL)**

Delivered by:

**Hon'ble Ms. Jasmine Ahmed, Member - J**

Learned counsel for the applicant states that he does not want to press this original application and wants to withdraw this petition.

2. In view of above, Withdrawal Application No. 1333/2019 is allowed. The instant petition stands dismissed having been withdrawn.

(Devendra Chaudhry)  
Member (A)

(Jasmine Ahmed)  
Member (J)

RK

